THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) According to the Government of West Bengal, the memorandum is based on a misconception of the basic issue. Denationalisation of bus services on the routes involved was decided by the State Government in April, 1967, in view of the inability of the Calcutta State Transport Corporation to increase its fleet strength due to financial difficulties, while the transport requirements of the public were growing. No retrenchment of any employee of Corporation is contemplated, as apprehended in the memorandum.

ADVERTISEMENTS BY MANUFACTURERS *709. SHRI KOTA PUNNAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the advertisements published from time to time by the manufacturers of oil, ovaltme and other tonics in daily newspapers, weekly and monthly magazines announcing huge amounts of money as prizes in contests for the sale of their products:
- (b) if so, whether Government have made any enquiries against such companies for cheating the public; and
- (c) if so, what steps have been taken by Government in the interest of business to stop such malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. Details of such advertisements are being ascertained.

(b) and (c) Whenever any allegation of cheating is made in such cases it is to be investigated in accordance with the law. The State Governments of Orissa and Gujarat and all Union Territories (except Himachal Pradesh andDadra & Nagar Haveli) have reported that no such instances have come to their notice. Replies when received from the remaining States and Union Territories will be laid on the Table of the Sabha.

PENSION RULES FOR GOVERNMENT EMPLOY-EES RETIRING VOLUNTARILY

*710. DR (MRS.) MANGLADEVI TALWAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Governmen* had announced that those Government employees who want to retire voluntarily after a period of service of 21 years will be given 26/80 of their pay as pension for five years after retirement and their period of service will be deemed to be 26 years; and
- (b) if so, whether this decision is being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No. Sir.

(b) Question does not arise.

ENQUIRY AGAINST CHIEF MINISTER OF ORISSA

*711. SHRI B. C. PATTANAYAK : SHRI B. K. MAHANTI :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the charges levelled against the present Chief Minister of Orissa have been referred to a retired Judge of the Supreme Court for enquiry; and
- (b) if so, the date by which a report of the enquiry is likely to be submitted?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) It is understood that the Orissa Government have appointed a retired judge of the Supreme Court to verify the allegations.

(b) Not yet known.

RESOLUTION PASSED BY C.S.S. OFFICERS' ASSOCIATION

◆712. SHRI K. C PANDA : SHRI DEVI SINGH : SHRI SUNDAR MANIPATEL :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether CSS (Grade I) Officers' Association passed certain resolutions in their General Body meeting on the 22nd July, 1968 and forwarded them to Government, if so, will Government place a copy of each of the resolutions on the Table of the House; and
- (b) whether any reply has been sent to the Association and if so, a copy of the reply may also be placed on the Table of the House and if no reply has been sent the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have not received any resolutions which might have been passed by the C.S.S. Grade I Association in its General Body meeting held on 22nd July, 1968.

(b) Does not arise.

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CONSTRUCTION OF REVOLVING TOWER AT ASHOKA HOTEL

- •713. SARDAR RAM SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that further construction of the revolving tower at the Ashoka Hotel will be done in consultation with foreign experts;
 - (b) if so, what are the reasons therefor; and
- (c) what would be the extra cost of these consultations?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) and (b) The revolving mechanism which is being purchased from Japan is proposed to be installed with the help of Engineers of the Supplying firm.

(c) Does not arise, as this is part of the contract with the Japanese firm.

इंग्लेंड में प्रकाशित होने वाले उर्दू साप्ताहिक पर प्रतिबन्ध

*714. श्री दत्तोपन्त ठेंगड़ी: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि इंग्लैंड से प्रकाशित होने वाले किसी उर्दू साप्ताहिक के भारत प्रवेश पर प्रतिबन्ध लगाया गया था; और
- (ख) यदि हां, तो क्या यह प्रतिबन्ध अभी भी लाग है ?

BANNING OF URDU WEEKLY PUBLISHED IN ENGLAND

- ◆714. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the entry into Indian of an Urdu Weekly published from England had been banned; and

(b) if so, whether the ban is still in force?

गृह-कार्य मंत्रालय में राज्य मंत्री श्री विद्या-चरण शुक्ल) : (क) 19 अक्तूबर, 1965 को, भारत सुरक्षा नियमों के नियम 45 के अन्तर्गत "मशरिक" नामक एक उर्द् साप्ताहिक के संबंध में एक आदेश जारी किया गया था।

(ख) आपात की उद्घोषणा 10 जनवरी, 1968 को हटा ली गई।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) An order under rule 45 of the Defence of India Rules was made in respect of a weekly, "Mashriq", on 19th October, 1965

(b) The proclamation of Emergency was revoked on 10th January, 1968.]

NEHRU MEMORIAL PILLAR AT PARADEEP PORT

*715 SHRILOKANATH MISRA : SHRI SUNDAR MANIPATEL:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether it is a fact that the Nehru Memorial Pillar at the Paradeep Port has been completely damaged and other buildings have also been damaged by the recent storm;
- (b) whether it is a fact that the sea is constantly washing away the shore on which these buildings are situated; and
- (c) if so, what steps Government have taken to protect the existing buildings and to go ahead with the expansion and improvement programme of the port?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) The Nehru Memorial Pillar which was damaged during the monsoons last year has collapsed during this monsoon season. The Tablet was, however, removed in August last year. The Nehru bungalow or other buildings have not been damaged.

- (b) No, Sir.
- (c) To protect the sea shore on the north of the the northern breakwater,